

CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA
OA NO. 457 of 2005

1/26.7.05

Lala Girdhar Prasad

Applicant

Versus

The Union of India and others ..

Respondents

O R D E R

Mantreshsar Jha, Member[A]:-

None for the applicant even though Shri A.A. Khan, learned Standing Counsel appears for the respondents. From perusal of office note, it appears that the applicant has not removed the defects pointed out repeatedly by the Registry. Besides, the applicant is also not present.

2. In view of above, the case is dismissed for non-prosecution.


[S. Srivastava] MJ


[M. Jha] MA

cm